

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 07th July, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Application No. 29/2015 (CZ) (M.A.No.342/15)	Titiksha Social Organisation Vs Union of India & 5 Ors	Mr. Sanjay Kumar, Adv. Mr. Om Shankar Shrivastav, Adv.	
2.	Original Application No. 308/2014 (CZ) (M.A.No.341/15) (M.A.No.680/14)	Amarnath Agarwal Vs. Union of India & 3 Ors.	Mr. Sanjay Kumar Adv. Mr. Anurag Maheshwari Adv. Mr. Aslam Ali Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv.	
3.	Original Application No. 339/2014 (M.A. No.637/14)	Surya Kumar Saboo Vs. M/s Shree Mishthan Bhandar & Ors.	Mr. Shrey Raj Saxena Adv. Mr. Pratap Mehta Adv.	
4.	Original Application No. 146/2013	Anil Kumar Vs. State of Rajasthan & Ors.	Mr. Sushil Saxena, Adv. Mr. K.K. Chhawal Adv. Mr. Ayush Dav Bajpai Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in